

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr.M.P. No. 1801 of 2021

Shaym Bihari Singh & Ors. ... Petitioners

Versus

The State of Jharkhand ... Opposite Party

**Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Petitioner : Mr. Randhir Kumar , Adv.  
For the State : Mr. Manoj Kr. Mishra, Addl. P.P.

**02 / 03.09.2021**

Heard the parties through Video Conferencing.

Learned counsel for the petitioners submits that the he will file supplementary affidavit showing proof of deposit of Rs. 9,60,000/- with the Deputy Commissioner, Latehar in terms of the order dated 05.04.2021 passed in A.B.A. No. 1270 of 2021.

List this case after filing of the supplementary affidavit.

If the supplementary affidavit is not filed within six weeks, this criminal miscellaneous petition will stand dismissed without further reference to the Bench.

**(ANIL KUMAR CHOUDHARY, J.)**

Smita/-